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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 187/16	TP 76/17	For compromise	433(e) / 433(f)	Vishwaroop Vs Dreamz Infra India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
19	KIRAN MURGOD 9980455923 Murthy Associates	Petitioner	KMurgod

ORDER

Counsel for Petitioner is present. He requested the matter to be adjourned to 6/11/2017 for complying the objections. List it finally on 6/11/2017.


Member (T)


Member (J)